

IN THE HIGH COURT OF BOMBAY AT GOA**W . P NO. 16 OF 2013****Gracy D'Souza****..... Petitioner****V e r s u s****The Administrative Tribunal
By its Chairman and others.****..... Respondents**

Mr. Ryan Menezes, Advocate for the Petitioner

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 31st JULY, 2020.****ORDER:**

The petitioner's counsel seeks time to contact the petitioner and verify “whether any compliances remain”.

2. Post the matter on 14/8/2020.

DAMA SESHADRI NAIDU, J.**AP/-**